

school and teacher grant and regular academic support to the school through Block Resource Centres and Cluster Resource Centres to improve the quality of classroom practices.

The Right of Children to Free and Compulsory Education Act, 2010 has been enacted which envisages significant reforms in the Elementary Education sector specially with reference to admission, attendance and completion of elementary education by all children in schools which conform to specified norms and standards.

Government has carried out the educational reforms in consultation with all the stakeholders including Central Advisory Board of Education (CABE) which is the highest advisory body to advise the Central and State Governments in the field of education. The CABE also acts as a forum for coordination and exchange of views between Central & State Governments/Union Territories and Non-Governmental Agencies and eminent persons from different walks of life on education policy and progress. The CABE consists of Education Ministers of States/UTs and eminent educationists.

Science Magnet Schools

2102. DR. PRABHAKAR KORE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether on line of its proposed Science Magnet Schools, the Navodaya Vidyalaya Samiti plans such specialist schools for three more disciplines arts and culture, sports and vocational training;

(b) if so, how many Science Magnet Schools have been approved in the first phase and the proposed locations thereof;

(c) whether such specialists schools will be located near science hubs such as BARC, IISc and IISc which have agreed to help the students; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) No, Sir.

(b) to (d) There is a proposal to set up 10 residential Science Magnet schools with classes 9 to 12. The exact locations of the proposed schools and the mentoring scientific institutions have not been decided as yet.